

ITEM NO.2 In Court 2 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2168/2017

AKMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No.103762/2020 - GRANT OF BAIL

WITH

CrI.A. No.2171/2017 (II)

(FOR GRANT OF BAIL ON IA 43235/2020

FOR GRANT OF BAIL ON IA 103759/2020

IA No.103759/2020 - GRANT OF BAIL

IA No.43235/2020 - GRANT OF BAIL)

Date : 16-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Siddhartha Dave, Sr.Adv.
Mr. Farrukh Rasheed, AOR
Mr. Abu Bakr Sabbaq, Adv.

For Respondent(s) Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.103762/2020 in CrI.A.No.2168/2017

The Court is convened through Video Conferencing.

In view of the undisputed fact that the appellant has undergone more than 20 years incarceration and the final disposal of his criminal appeal is likely to take some time, the prayer for interim bail is accepted and the appellant is directed to be released on interim bail during the pendency of the appeal subject to his furnishing bail bonds to the satisfaction of the trial court and subject to the further condition that he shall report twice in a month to the police station Ahraula, Azamgarh.

I.A.No.103762/2020 stand allowed accordingly.

I.A.Nos.43235/2020 & 103759/2020 in CrI.A.No.2171/2017

The Court is convened through Video Conferencing.

In view of the undisputed fact that the appellants have undergone more than 20 years incarceration and the final disposal of their criminal appeal is likely to take some time, the prayer for interim bail is accepted and the appellants are directed to be released on interim bail during the pendency of the appeal subject to their furnishing bail bonds to the satisfaction of the trial court and subject to the further condition that they shall report twice in a month to the police station Ahraula, Azamgarh.

**I.A.Nos.43235/2020 & 103759/2020 stand allowed
accordingly.**

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(RAJ RANI NEGI)
DEPUTY REGISTRAR**